

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

IB NO. (IB)-260(ND)/2017

CORAM:

**PRESENT: SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.08.2017**

NAME OF THE COMPANY: Neelam Singh V/s. M/s. Mega Soft Infrastructure
Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner (s) :	Mr. Rahul Shukla, Advocate		
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	For the Respondent (s) :	Mr. Abhishek Nahata, Advocate Ms. Manisha Gola, Advocate		
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ORDER

Arguments heard. Reserved for orders. Brief synopsis be submitted by the parties.

Sd
(Ina Malhotra)
Member (J)

(Lekh Raj Singh)